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Central Administrative Tribunal  
Principal Bench

O.A. No. 1406 of 1999

New Delhi, dated this the 19th February, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri R.P. Dhaundiyal (Deceased)  
S/o late Shri Indramani through Legal Representatives

- (1) Smt. Jayanti Devi Dhondiyal
- (2) Shri S.C. Dhondiyal
- (3) Shri Kailash Dhondiyal
- (4) Shri Prakash Dhondiyal
- (5) Shri Suraj Dhondiyal
- (6) Smt. Shaila Uniyal
- (7) Smt. Leela Kandwal .. Applicants

(By Advocate: Shri S.K. Gupta)

Versus

- 1. Union of India  
Ministry of Communications,  
New Delhi through  
Director General (Posts),  
Dak Bhawan, New Delhi.
- 2. The Chief Postmaster General,  
U.P. Circle, Lucknow.
- 3. Director of Accounts (Posts),  
Lucknow.
- 4. Postmaster General,  
Dehradun Region,  
Dehradun.
- 5. Sr. Postmaster, Dehradun. .. Respondents

(By Advocate: Shri N.S. Mehta)

ORDER (Oral)

S.R. ADIGE, VC (A)

Heard both sides.

- 2. It is not denied that pursuant to the unfortunate demise of applicant (Shri R.P.

Dhaundiya), L.Rs have been substituted.

3. Respondents state in their reply that a decision on granting the relief claimed by applicant is pending at the Postal Directorate level.

4. We dispose of this O.A. with a direction to <sup>respondents</sup> <sub>to</sub> take a final decision in the matter within four weeks from the date of receipt of a copy of this office giving under intimation to L.Rs.

5. In case any grievance survives thereafter, it will be open to L.Rs to agitate the same through appropriate original proceedings in accordance with law, if so advised.

A. Vedavalli

(Dr. A. Vedavalli)  
Member (J)

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Adige  
(S.R. Adige)  
Vice Chairman (A)